

By Circulation

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Review Application No. 17 of 2004

In

Original Application No.1094/02

Allahabad this the 7th day of July 2004

Hon'ble Mr.V.K. Majotra, Vice Chairman
Hon'ble Mr.A.K. Bhatnagar, Member (J)

J.N. Tiwari

.....

Applicant

Versus

Union of India and Others.....

Respondents

C/A Shri Sudama Ram

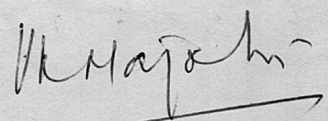
O R D E R

By Hon'ble Mr.A.K. Bhatnagar, Member(J)

This review application has been filed for review of the order passed in O.A.1094/02 on 09.01.04.

2. We have carefully perused the grounds taken for review of the order dated 09.01.2004. These grounds were already considered while passing the order, sought for review. There is no error apparent on the face of record, calling for any interference by us. The review application is not maintainable, which is rejected accordingly.


Member (J)


Vice Chairman

/M.M./